

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:2472
ANSWERED ON:28.03.2012
PARTICIPATION IN UN INITIATIVE AGAINST CORRUPTION
Jaiswal Shri Gorakh Prasad ; Rama Devi Smt.

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the United Nations Organisation (UNO) has taken an initiative against corruption and has asked a number of countries to participate in this initiative;
- (b) if so, the details thereof;
- (c) whether the Government has not approached the Parliament for approval for participating in the said initiative so far;
- (d) if so, the reaction of the Government in this regard; and
- (e) the remedial steps taken by the Government in this regard?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(SHRI V. NARAYANASAMY)

(a) & (b): Yes Madam, The 'United Nations Convention Against Corruption' (UNCAC) was adopted by the General Assembly of the United Nations on 31 October, 2003. There are 159 State Parties to the Convention as on date including India. India signed the Convention in Dec 2005 and ratified it in May 2011.

(c) to (e): In order to fulfill the obligation under UNCAC, a bill named 'The Prevention of Bribery of Foreign Public Officials and Officials of Public International Organizations Bill 2011' has already been introduced in Lok Sabha on 25th March 2011.